

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE
BENCH AT CHENNAI**

OA No 193 OF 2021

IN THE MATTER OF:

D. RAJAVARDHAN REDDY & 1 OTHER

..... Applicants

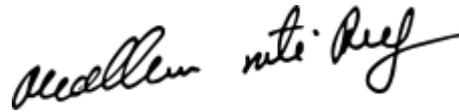
Vs

THE STATE OF ANDHRA PRADESH & OTHERS

.... Respondents

COUNTER FILED BY THE DISTRICT COLLECTOR R4

DATE- 01.08.2024



**M/s MADHURI DONTI REDDY
ADVOCATE**

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

A.P. POLLUTION CONTROL BOARD

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,

Email: reddymadhuri09@gmail.com

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE
BENCH AT CHENNAI**

OA No 193 OF 2021

IN THE MATTER OF:

D. RAJAVARDHAN REDDY & 1 OTHER

..... Applicants

Vs

THE STATE OF ANDHRA PRADESH & OTHERS

.... Respondents

INDEX

Sl. No.	Description of the Document	Page No.
1.	Counter Affidavit filed by 4th Respondent	1 - 6
2.	Annexure – I Re – Survey and Re – Settlement Register	7 - 12
3.	Annexure – II Village Map	13 - 14
4.	Annexure – III Proceedings of RDO Dt: 06.02.2023	15 - 16
5.	Annexure – IV Adangal	17 - 28

It is certified that all the documents contained in the above annexure are true copies.

Date: 31.07.2024

BEFORE THE NATIONAL GREEN TRIBUNAL AT CHENNAI**I.A.No.120 of 2022 (SZ) in O.A.No: 193 of 2021 (SZ)**

Between:

1. D. Rajavardhan Reddy, S/o. D. Vishnuvardhan Reddy,
Aged 41 yrs., Occupation: Agriculture, R/o. H. No. 40/802,
Nehru Nagar, Kurnool Town, Kurnool District.
Mobile No: 8688568124, Mail ID: rajavreddy@gmail.com

2. Perapogu Kishore, S/o. P.Ranganna Late, Aged 34 yrs.,
Occupation: Agriculture, H.No. 7-60, Mangalagiri Colony,
B Thandrapadu Village, Kurnool Rural Mandal, Kurnool District.
Mobile No. 9502169000, Mail ID: rajavreddy@gmail.com

.... Applicants

- And -

1. The State of Andhra Pradesh, Rep. by its Principal Secretary.,
Revenue Department, A.P. Secretariat at Velagapudi,
Amaravathi, Guntur District. Phone No. 08632444558,
Email Id: ps_prisecyendow@ap.gov.in

2. The Engineer-in-Chief,
Irrigation department, Vijayawada, Phone No. 9440908000

3. The Superintending Engineer,
Irrigation (Medium & Minor) circle, Kurnool,
Kurnool District. Phone No. 08518220469, 9440797457.
Mail Id: Se_kurnool@yahoo.co.in

4. The District Collector,
Kurnool District,
Phone No. 08518231877, Email ID: collector_krnl@ap.gov.in

5. The Revenue Divisional Officer,
Kurnool Revenue Division, Kurnool.
Phone No: 08518241380, Email: drukurnool@gmail.com

6. The Executive Engineer,
Water Resource Department,
Minor Irrigation Water Division, Kurnool.

.... Respondents


DIST. COLLECTOR
KURNOOL.(A.P.)

Counter affidavit filed by the 4th Respondent to the Original Application
O.A.No. 193 of 2021 (SZ) & I.A.No.120 of 2022 (SZ)

I Sri P.RanjitBasha, s/o P.GokariSaheb, aged about 49years, Occupation:District Collector, Kurnool District do hereby solemnly and sincerely affirm and state on oath as follows:

I am the 4th Respondent herein as such I am well acquainted with the facts of the case. I am filling this affidavit on behalf of the respondents 1 and 5 herein I am authorized to do so. I have read the affidavit filed in support of the above Original Application.

Before proceeding with the arguments, I am submitting the particulars of land in Sy.No.81 and 299 which is contended as 'GangammaCheruvu' by the Applicants.

It is submitted that as per Revenue Records the term "GangammaCheruvu" does not exist in Sy.No.81 and 299 of B.Thandrapaduvillage of Kurnool Rural Mandal.

As per the RSR(Re Settlement Register), the said lands are Patta Lands.

As per RSR

Sl.No	Sy.No	Extent	Classification	Name of the Pattadar
1	81	9.04	Government Dry	KarimKhatubibi
2	299	2.38	Government Dry	KarimKhatubibi

As per ROR: (Record of Rights)

Sy.No	Extent	Enjoyment Extent	Name of the Pattadar
81-1	8.12	5.00	JawarilaBaldev
		3.12	Jattenna, Ratnamanna
299	2.38	2.38	BaharilalBaldev GargeyapuramYellanna

As per Manual Adangal Fasali : 1422

Sy.No	Total Extent	Khata No	Enjoyment Extent	Classific ation	Nature	Name of the Pattadar	Name of the Enjoyer
81-1	8.12	132	1.56	Metta	Patta	B.S Mohammad Miah S/o B S Sharaf	
		183	1.65	Metta	Patta	B S Eqbal Hussain S/o Sharaf	
		184	1.67	Metta	Patta	Mohsin Hussain S/o MohaseenHussain	
		185	1.67	Metta	Patta	Aarif Hussain S/o B.S Sharaf	

Pl
DIST. COLLECTOR
KURNOOL.(A.P.)

		188	1.57	Metta	Patta	B.S.M Miah S/o B.S.Sharaf
81-2	0.92		0.92	Govt Land	Govt Land	N H 18 Road
299	2.38	188	1.19	Metta	Patta	B.S.M Miah S/o B.S.Sharaf
		183	1.19	Metta	Patta	B S Eqbal Hussain S/o Sharaf

As per present Webland Adangal

Sy.No	Total Extent	Khata No	Enjoyment Extent	Classification	Nature	Name of the Pattadar	Name of the Enjoyer
81-1	8.12	989	1.47	Metta	Patta	DhoolipallaVenkataRao (s/o DhoolipallaVeerayya)	
		990	2.24	Metta	Patta	SaavuruRajaseharappa (s/o SaavuruKumarappa)	
		991	1.47	Metta	Patta	DuddempudiKiran Kumar (s/o DuddempudiVenkateswarlu)	
		992	1.47	Metta	Patta	DhoolipallaKotiswamy (s/o D Veeraiah)	
		993	1.47	Metta	Patta	AarvetiBabaiah (s/o A Subbaiah)	
81-2	0.92	20001305	0.92	Govt Land	Govt Land	N H Road	
299	2.38	690	0.19	Metta	Patta	Dr.Sirajunnisa Begum (late Iqbal Hussain)	
		989	0.20	Metta	Patta	DhoolipallaVenkataRao (DhoolipallaVeerayya)	
		990	0.20	Metta	Patta	SaavuruRajaseharappa (SaavuruKumarappa)	
		991	0.20	Metta	Patta	DuddempudiKiran Kumar (DuddempudiVenkateswarlu)	
		992	1.20	Metta	Patta	DhoolipallaKotiswamy (D Veeraiah)	
		993	0.20	Metta	Patta	AarvetiBabaiah (A Subbaiah)	
		9999	0.19	Metta	Patta	MiguluBhoomi	

DIST. COLLECTOR
KURNOOL (A.P.)

Sh
DIST. COLLECTOR
KURNOOL.(A.P.)

It is also submitted that, the water is being stored in the following Sy.Nos. of B.Thandrapadu Village of Kurnool Rural Mandal. As per the Village Map of B.Thandrapadu, "ThandrapaduCheruvu" is being mentioned in Sy.No.76. But as per the RSR it is also a Patta Land.

Sy.No.	Extent (in Acs.,)	Nature of the land as per RSR	Name of the Pattadar as per RSR
76	20.25	Patta	Name aper RSR No.28Hussain Khan and 7 others
77	0.53	Patta	L Krishtarow and Jafarsaheb
78	0.83	Government Land	
79	7.32	Patta	L Krishtarow and Jafarsaheb
80	3.45	Patta	YelkuriPadmanna
81/1	8.12	Patta	KarimKhatubibi
299	2.38	Patta	KarimKhatubibi
301	5.94	Patta	Krishtarao
309	1.32	Patta	YelukuriPadmanna
310	3.72	Patta	L Krishtarow and Jafarsaheb
Total	53.86		

1. It is submitted that, in reply to the averments made in Para Nos.1, there are no comments to the contents of this para as the petitioners stated about their occupation and responsibilities.
2. It is submitted that, in reply to the averments made in Para Nos.2 & 3, there are no comments to the contents of this para as the petitioners stated about the Gangamma Cheruvu location, brief history and salient features of Gangamma Cheruvu.
3. It is submitted that, in reply to the averments made in Para No.5, there are no comments to the contents of this para as the petitioners stated about the government's primary right in regulating the irrigation tanks.

KURNOOL (A.P.)
DIST. COLLECTOR

Ph
DIST. COLLECTOR
KURNOOL.(A.P.)

4. It is submitted that, in reply to the averments made in Para No.6, there are no comments to the contents of this para as the petitioners stated about the contents of the GOMS No 168, Dated: 09.04.2012 of Panchayat Raj department.
5. It is submitted that, in reply to the averments made in Para Nos. 4, 7, and 8, the petitioners stated that some private persons are filling the land in Sy.No 81-1 and 299 of B.Tandrapadu village with gravel and other materials, disturbing the geographical features of the land, which will reduce the tank storage capacity and decrease the ayacut. Further, in Para Nos. 7 and 8, the petitioners alleged that the respondents have not taken any action due to political pressure. In this regard, it is submitted that, as per revenue records, the land situated in Sy.No 81-1 and 299 is patta land, not government land. However, necessary instructions were issued to the Irrigation and Revenue Departments to prevent further levelling and filling of the patta land.
6. It is submitted that, in reply to the averments made in para 9 & 10, wherein petitioners stated that the respondents are going to approve the land conversion from agriculture to non-agriculture for the realtors. In this regard, it is submitted that, the owners of land in Sy.Nos.81/1 and 299 of B.Thandrapadu Village of Kurnool Rural Mandal have applied for land conversion by paying land conversion fee in March 2020. However, the Respondent No 5, the then Revenue Divisional Officer, Kurnool has rejected the conversion application vide in his proceedings Rc.F.275/2023, dated 06.02.2023 citing the reason as "*the land is in submerged area of Gangamma Cheruvu and submerged with full of water during rainy season. Further present case is pending at National Green Tribunal in OA No.193/2023.* Therefore, it is respectfully submitted that the respondents have not converted the said land into non-agriculture land.
7. It is submitted that in reply to the petitioner's main prayer wherein petitioners sought directions to stop conversion of classification of said land into any other purpose. In this regard, it is humbly submitted that, the Respondent No 5 i.e., the Revenue Divisional Officer, Kurnool rejected the land conversion application vide his proceedings, Rc.F.275/2023, dated 06.02.2023.


DIST. COLLECTOR
KURNOOL.(A.P.)

8. It is submitted that this respondent craves leave of this Hon'ble Tribunal to raise the additional counter in the course of proceedings, if required.

The above circumstances, it is humbly prayed that this Hon'ble Tribunal maybe pleased to pass an appropriate order in the above OA No. 193 of 2021 and pass such further or other orders, as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case and thus render justice.

Solemnly and sincerely affirmed
at Chennai, on this the ____ day of 2024

And signed his name in my presence.


**DIST. COLLECTOR
KURNOOL.(A.P.)**

Before Me

Advocate

VERIFICATION

I Sri P.RanjitBasha, s/o P.GokariSaheb, aged about 49 years, Occupation: District Collector, Kurnool, Kurnool District and I am the 4th Respondent, on behalf of 1 and 5 respondents in I.A.No.120 of 2022 (SZ) in O.A.No: 193 of 2021 (SZ), do hereby verify and state that the above facts submitted in the above paras are true and correct to my personal knowledge and that we have not suppressed any material facts.

Hence, verified on this the ____ day of July 2024 at Kurnool.

Place: Kurnool

Dated:


**DIST. COLLECTOR
KURNOOL.(A.P.)**
Respondent No 4

**DIST. COLLECTOR
KURNOOL.(A.P.)**

Re-Survey and Re-settlement Register of the Village of
 ಕರ್ನಾಟಕ ರಾಜ್ಯದ ಕರ್ನಾಟಕ ಜಿಲ್ಲೆಯ ಕುರ್ನೂರು ತಾಲ್ಲೂಕಿನ ರಾಮಲಿಖತಲೂಕಿನ ಬಾಂದಿ ತಂದಿರಪದ ಗ್ರಾಮದ ಸುತ್ತು ಮತ್ತು ಸುತ್ತುವರಣೆ ನೋಂದಣಿ ಪುಸ್ತಕ.

Sl. No.	Re-Survey Number Sub-Number	Old Survey Number and Sub-Number	Government of India, Karnataka State	Muz, Irrigable Div, Wa or Zamindari etc., etc.	Source of Irrigation	Nature of Deposit etc.	Class and sort of soil		Dry Season		Wet Season	
							Dr. Soil	Wet Soil	Per acre	Per cent	Per acre	Per cent
1	2	3	4	5	6	7	8	9	10	11	12	13
65	65	SI 1 A	W	1	2-1	4-3	2	0	6	4	8	
66	66	I 1 A	W	1	4-2	4-3	6	0	12	6	4	8
67	67	SI 1 B	W	1	4-2	4-3	6	0	12	6	4	8
68	68 A	G 1 A	W	1	4-1	4-3	4	1	4	6	4	8
68	68 B	G 1 A	W	1	4-1	4-3	4	1	4	6	4	8
68	68 C	G 1 A	W	1	4-1	4-3	4	1	4	6	4	8
68	68 D	G 1 A	W	1	4-1	4-3	4	1	4	6	4	8
68	68 E	G 1 A	W	1	4-1	4-3	4	1	4	6	4	8
68	68 F	G 1 A	W	1	4-1	4-3	4	1	4	6	4	8
68	68 G	G 1 A	W	1	4-1	4-3	4	1	4	6	4	8
69	69	G 1 A	W	1	4-1	4-3	4	1	4	6	4	8
70	70	G 1 A	D	8-2	8-2	8-2	8	0	4	
71	71	G 1 A	D	4-3	4-3	4-3	7	0	8	
72	72	G 1 A	P	
73	73	I 1 A	D	4-3	4-3	4-3	7	0	8	
74	74 A	G 1 A	D	4-2	4-2	4-2	6	0	12	
74	74 B	G 1 A	P	
75	75	G 1 A	D	8-2	8-2	8-2	8	0	4	
76	76	G 1 A	D	8-1	8-1	8-1	2	2	0	
77	77	G 1 A	D	8-1	8-1	8-1	2	2	0	
78	78	G 1 A	D	8-2	8-2	8-2	8	0	4	

o Tank

Bandi Tandirped, No 45, Ramalikut Taluk, Kurnool District.
 ಕರ್ನಾಟಕ ರಾಜ್ಯದ ಕರ್ನಾಟಕ ಜಿಲ್ಲೆಯ ಕುರ್ನೂರು ತಾಲ್ಲೂಕಿನ ರಾಮಲಿಖತಲೂಕಿನ ಬಾಂದಿ ತಂದಿರಪದ ಗ್ರಾಮದ ಸುತ್ತು ಮತ್ತು ಸುತ್ತುವರಣೆ ನೋಂದಣಿ ಪುಸ್ತಕ.

Sl. No.	Extent Acre	Cents	Fathoms	Name of Patta or Inamdar or the Manager of the Institution to which the land belongs	Remarks
1	83	5	9	495	Gutpati Venkobacharyulu, Loddipalle Viraroddi and 2 others
0	41	1	14	2056	Yadururu Subamma
0	82	3	11	495	Karnam Guttipati Venkobachari, Loddipalle Viraroddi and 2 others
1	16	5	4	21	Kondareddi
1	3	4	10	25	Sanjanna
0	10	0	7	101	Jangam Virayya
0	13	0	9	2	Bahya Viramma
0	21	0	16	101	Jangam Virayya
0	20	0	14	2	Bahya Viramma
0	24	1	1	3	Kapa Subanna
0	77	3	7	27	Loddipalle Viraroddi
0	58	2	10	1	Names as per R S No 27 1
4	42	19	13	21	Medem Subhannasetti
1	05	8	12	21	Medem Subhannasetti
0	80	0	3	28	Krisha Row
3	80	1	14	28	Krisha Row
1	65
8	25	4	2	3052	Manager for the time being of Mosque
0	90	0	11	16	Molla Pabbai
3	60
4	50	0	11
3	75	0	15
20	25	40	8	58	Names as per R S No 28
0	53	1	1	29	L. Krishna Row and Jafar Sabeb
0	85	0	3

Road

Village site

Re-Survey and Re-Settlement Register of the Village of
 గణపవరం, గణపవరం మండలం, గణపవరం జిల్లా, ఆంధ్రప్రదేశ్ రాష్ట్రం

Re-survey Number గ.స.నం.	Old Number పాత నంబర్	Old Survey Number and Area, if any, recorded, అ.స.నం. మరియు ఏకరాల, ఏకరాల కాగితంపై నమోదు చేయబడినవి	Government of India భారత ప్రభుత్వం	By వారు	Class and Area వర్గం మరియు ఏకరాలు	Dist జిల్లా	Taluk తాలూకా	Village గ్రామం	Date of re-survey పునః సర్వే తేదీ		Wet area నీటి ఏకరాలు
									10	11	
78	78	G D			3-1				2	2	0
80	80	G D			3-1				2	2	0
81	81	G D			3-1				2	2	0
82	82	G D			4-2				6	0	12
84	84	G D									
85	85	I W		1	3-1	3-1			2	2	0
86	86	G W		1	3-1	3-1			2	2	0
87	87	S I W		1	3-1	3-1			2	2	0
88	88	G W		1	3-1	3-1			2	2	0
89	89	G D			4-2				C	0	12
90	90	G D			3-2				4	1	4
91 A	91 A	G D			3-2				4	1	4
91 B	91 B	G D			3-2				4	1	4
91 C	91 C	G D			3-2				4	1	4
92 A	92 A	G D			3-2				4	1	4
92 B	92 B	G D			3-2				4	1	4
93	93	G D			4-2				4	1	4
94	94	G D			4-2				6	0	12
95	95	I D			4-2				6	0	12
96	96	G D			8-2				8	0	4
97	97	I D			4-2				6	0	12
98	98 A, B	G D			4-2				6	0	12

• Tank 200

Bandi Tandrapad, No 45, Ramalakot Taluk, Kurunool District
 గణపవరం మండలం, గణపవరం జిల్లా, ఆంధ్రప్రదేశ్ రాష్ట్రం

Area ఏకరాలు	Cult వేరు	Re-survey పునః సర్వే	Area ఏకరాలు	Name of Fieldar or Inamdar or the Manager of the Institution to which the land belongs దేవుని భూమిని నిర్వహించే వ్యక్తి నామం	Remarks మర్యాదలు
7	32	14	10	29	L. Krishnaiah and Jaganmohan
3	45	6	14	86	Yelakuri Padmanabhaiah
9	4	18	1	110	Karim Khanabadi
0	6				
0	5	0	1	31	Lakshminarayana
4	80				
1	22	7	5	3843	Jaganmohan
0	45	2	11	23	Komati Yallappa and Nagayya
3	64	21	13	406	Hoddi, Mirakshabadi, Loddipalla Virareddi and others
0	09	4	2	3	Kape Subanna
0	25	0	3	3	do
6	48	8	1	2	Bahya Vinamma
0	67	0	13	110	Karim Khanabadi
0	73	0	16	22	Komati Yallappa and Nagayya
2	23	2	14	27	Loddipalla Virareddi
3	68	4	10		
2	5	2	9	3	Kape Subanna
2	9	2	10	2	Bahya Vinamma
4	14	5	3		
10	63	13	3	22	Komati Yallappa and Nagayya
19	17	14	6	11	Pasupula Venkateswara and Subbarao
4	84	3	10	2458	Husankha Kali
0	94	0	4		
8	96	6	12	2458	Husankha Kali
25	45	19	1	45	Ara Venkateswara, Ramanna and Lakshanna

Path
Bund

Re-Survey and Re-Settlement Register of the Village of
 ಕುರ್ನೂರು ಪಟ್ಟಣ, ಕರ್ನಾಟಕ ರಾಜ್ಯ, No. 45, ಕುರ್ನೂರು ಜಿಲ್ಲೆ.

1	2	3	4	5	6	7	8		9		10		11		12		13
							Dry	Wet	Tanna	Rate per acre	Rate per acre	Tanna	Rate per acre	Rate per acre			
															of soil	of soil	
302	302	...	G 4	D 4	3-5	...	4	1	4
303	303 A	...	G 1	D 4	4-5	...	6	0	12
303	303 B	...	G 1	F 7
304	304	...	S I 3	D 4	3-5	...	4	1	4
305	305	...	S I 3	D 4	4-5	...	6	0	12
306	306	...	S I 3	D 4	3-5	...	6	0	12
307	307	...	S I 3	D 4	3-5	...	4	1	4
308	308	...	G 1	D 4	3-5	...	4	1	4
309	309	...	G 1	D 4	3-5	...	4	1	4
310	310	...	G 1	D 4	3-5	...	4	1	4
311	311	...	G 1	D 4	4-5	...	6	0	12
312	312	...	G 1	F 7
313	313	...	G 1	D 4	4-5	...	7	0	8
314	314	...	S I 3	D 4	4-5	...	7	0	8
315	315	...	S I 3	D 4	4-5	...	7	0	8
316	316	...	G 1	D 4	3-5	...	8	0	4
317	317	...	G 1	D 4	4-5	...	7	0	8
318	318	...	S I 3	D 4	4-5	...	7	0	8
319	319	...	G 1	D 4	4-5	...	7	0	8
320	320	...	G 1	F 7
321	321	...	G 1	D 4	8	0	4
322	322	...	G 1	D 4	4-5	...	7	0	8
323	323	...	G 1	D 4	3-5	...	8	0	4
REVENUE SETTLEMENT OFFICE, KURNOOL, 1907.										Grand		Total of the Village.					

Banditandrapadu, No 45, Ramalakot Taluk, Kurnool District.
 ಬಂಡಿತಂದ್ರಪಡು, No 45, ರಾಮಲಾಕೋಟ ತಾಲ್ಲೂಕು, ಕುರ್ನೂರು ಜಿಲ್ಲೆ.

14	15	16	17	
				Extent sq. ft.
1 74	2 3	40	Ayyalagada and Chenna Ayyalagada ಅಯ್ಯಲಗಡು ಮತ್ತು ಚೆನ್ನಾ ಅಯ್ಯಲಗಡು	
0 66	0 8	85	Alamkhan Mandor ಅಲಂಕಾನ್ ಮಂದರ್	
0 99	
5 60	7 0	498	Talar Ramudu, Kurnool Barayya and another ತಾಲರ್ ರಾಮುದು, ಕುರ್ನೂಲ್ ಬರಾಯ್ಯಾ ಮತ್ತು ಇತರರು	Path ಪಿಠೆ
8 23	2 15	498	Names as above ಮೇಲಿನ ಹೆಸರುಗಳಂತೆ	
6 4	4 9	498	do do	
9 23	11 10	498	do do	
3 48	4 6	30	Names as per B S No 201 B S No. 201 ನಂತರದ ಹೆಸರುಗಳಂತೆ	
1 22	1 10	86	Yalukuri Padmanna ಯಾಳುಕುರಿ ಪದ್ಮನಾಭ	
3 72	4 10	29	I. Krishnarao and Jafar Sahab ಐ. ಕೃಷ್ಣರಾಜು ಮತ್ತು ಜಾಫರ್ ಸಾಹಬ್	
3 73	3 13	86	Katalagada ಕಾಟಲಗಡು	
1 80	
3 70	1 14	43	Boya Yagandigada ಬಾಯಾ ಯಗಂದಿಗಡು	Road ರಸ್ತೆ
4 52	2 4	498	Talar Ramudu, Kurnool Barayya and another ತಾಲರ್ ರಾಮುದು, ಕುರ್ನೂಲ್ ಬರಾಯ್ಯಾ ಮತ್ತು ಇತರರು	
7 22	3 10	498	Names as above ಮೇಲಿನ ಹೆಸರುಗಳಂತೆ	
6 0	1 8	
5 8	2 9	
1 65	0 13	498	Talar Ramudu, Kurnool Barayya and another ತಾಲರ್ ರಾಮುದು, ಕುರ್ನೂಲ್ ಬರಾಯ್ಯಾ ಮತ್ತು ಇತರರು	
1 33	0 11	103	Talar Ramudu ತಾಲರ್ ರಾಮುದು	
4 5	
1 46	0 6	Channel ಕಾಲುವೆ
0 88	0 7	5	Kurava Ayyalagada ಕುರವಾ ಅಯ್ಯಲಗಡು	
50 75	12 11	
5705 46	2048 13			
T. MOLE, Special Settlement Officer				

11
 Re-Survey and Re-Settlement Register of the Village of

No.	In-Survey Number	Old Survey Number and	Government or Inam	By	Class and extent of soil	Dry		Wet	
						Area	Rate per acre	Area	Rate per acre
1	70	70	G	D	3-1	2	2	0	
2	80	80	G	D	3-1	2	2	0	
3	81	81	G	D	3-1	2	2	0	
4	82	82	G	D	4-2	6	0	12	
5	83	83	G	D	3-1	2	2	0	5 6 0
6	84	84	G	D	3-1	2	2	0	5 6 0
7	85	85	I	W	3-1	2	2	0	5 6 0
8	86	86	G	W	3-1	2	2	0	5 6 0
9	87	87	S I	W	3-1	2	2	0	5 6 0
10	88	88	G	W	3-1	2	2	0	5 6 0
11	89	89	G	D	4-2	C	0	12	
12	90	90	G	D	3-3	4	1	4	
13	91 A	91 A	G	D	3-2	4	1	4	
14	91 B	91 B	G	D	3-2	4	1	4	
15	91 C	91 C	G	D	3-2	4	1	4	
16	92 A	92 A	G	D	3-2	4	1	4	
17	92 B	92 B	G	D	3-2	4	1	4	
18	93	93	G	D	4-2	4	1	4	
19	94	94	G	D	4-2	6	0	12	
20	95	95	I	D	4-2	6	0	12	
21	96	96	G	D	3-2	8	0	4	
22	97	97	I	D	4-2	6	0	12	
23	98 A, B	98 A, B	G	D	4-2	6	0	12	

• Tank 250

TAHSILDAR
 Kurnool Mandal (Rural)
 Kurnool (Dist.) A.P.

Bandi Tandrapad, No 45, Kurnool Taluk, Kurnool District

Area	Cult.	No.	Inam	Name of Peltadar or Inamdar or the Manager of the Institution to which the land belongs	
					14
7	32	14	10	29	T. Krishnarao and Jalaracheti
3	45	0	14	86	...
9	4	18	1	110	...
0	6				...
0	5	0	1	31	Lakshreddi
4	60				...
1	22	7	5	3848	Johannaram Siddamab
0	45	3	11	22	Komati Talayya and Nagayya
3	64	21	13	196	Rodi Muttakrishnaiah, Loddipalle Virreddi and others
0	69	4	2	3	Kapa Subanna
0	25	0	3	3	...
6	46	8	1	2	Balaji Vinanna
0	67	0	11	110	Karna Kintabhi
0	73	0	16	22	Komati Talayya and Nagayya
2	23	2	14	27	Loddipalle Virreddi
3	68	4	10		...
2	5	2	9	3	Kapa Subanna
2	9	2	10	2	Balaji Vinanna
4	14	5	3		...
10	53	13	3	22	Komati Talayya and Nagayya
19	17	14	6	11	Pannipala Venkateswar and Subbarao
4	84	3	10	2450	Husanna Kali
0	94	0	4		...
8	06	8	12	2450	Husanna Kali
25	45	19	1	45	Ala Yaganna, Ramanna and Lakshanna

Sl. No.	Survey Number	Sub Number	Old Survey Number and Nature of land	Government of India	Dist. Irrigation	Class and soil	Dry. Cult.		Wet Cult.	
							Tham	Rate per acre	Tham	Rate per acre
278	278	G	D	3-3	...	6	0 15			
279	279	G	D	4-3		6	0 13			
280	280	G	D	3-2		4	1 4			
281	281	G	D	3-3		6	0 12			
282	282	G	D	3-3		6	0 12			
283	283	G	D	3-3		6	0 12			
284	284	G	P	...						
285	285	I	D	3-3		6	0 12			
286	286	G	D	3-2		8	0 4			
287	287	G	D	3-1		7	0 6			
288	288	G	D	3-4		7	0 8			
289A	289 A	G	D	7-2		7	0 8			
289B	289 B	G	D	3-2		8	0 4			
290	290	I	D	3-2		4	1 4			
291	291	G	D	3-2		4	1 4			
292	292	S I	D	3-3		6	0 12			
293	293	G	D	3-2		4	1 4			
294	294	G	P	...						
295	295/A-B	G	D	3-3		4	1 4			
296	296	G	D	3-2		4	1 4			
297	297	G	D	3-2		4	1 4			
298	298	G	P	...						
299	299	G	D	3-2		4	1 4			
300	300	G	D	3-3		6	0 12			
301	301	G	D	3-2		4	1 4			

Extent of land		Assessment		Name of Patta-holder or the Manager of the Institution to which the land belongs
Area	Rate	Area	Rate	
13	0	9	12	66 Alambhan Manjya
3	70	2	12	65 do do
2	03	4	15	24 Baya Nagari
14	64	11	0	28 K... ..
11	28	8	7	26 Balya Y...
10	8	7	9	25 J...
1	1	94		
13	56	10	3	3052 Manager for the time being of Mosque
1	42	0	6	
3	74	1	14	13 T...
4	7	2	1	96 G...
6	25	3	2	19 I...
9	31	2	5	
13	26	16	9	3054 Y...
12	24	15	5	20 B...
10	92	8	3	495 K...
5	42	6	12	72 A...
7	96			
5	48	6	14	1 Name as per R S No 27-1
3	8	3	14	30 Name as per R S No 143
4	68	5	14	31 L...
1	10			
2	38	3	0	110 K...
8	16	6	2	4 Name as per R S No 143 B
5	94	7	7	28 K...


TAHSILDAR
 Kurnool Mandal (Rural)
 Kurnool (Dist.) A.P.

Kurnool District

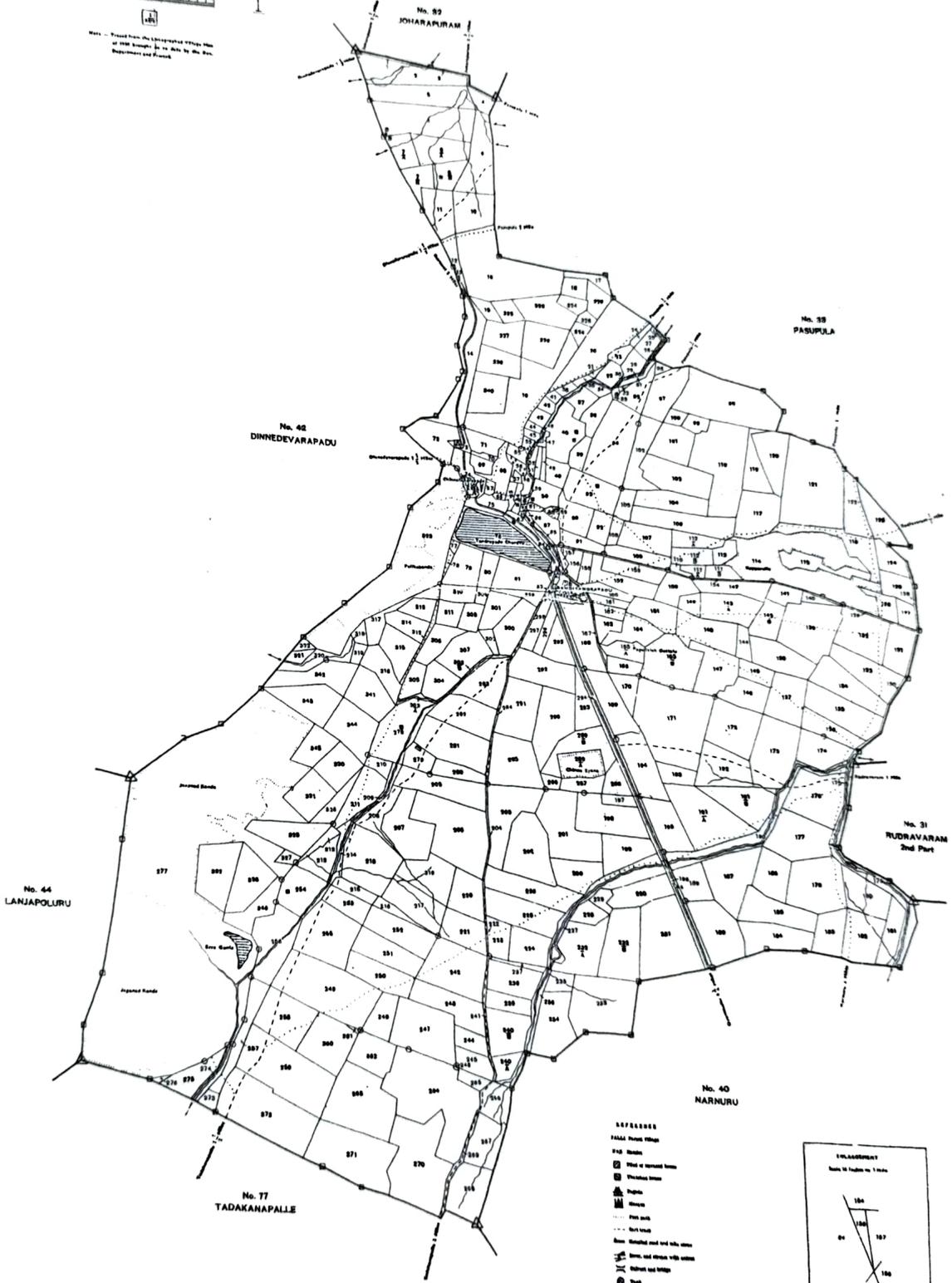
No. 41
BANDITANDRAPADU
KURNOOL TALUK
KURNOOL DISTRICT

Area by Traverse 8801.88 Acres
Area by Fields 8708.48 Acres
Scale 8 inches = 1 mile
1950

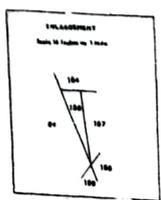


Note: Taken from the Government Survey Map of 1950 brought to the notice of the Govt. Department and Forest.

1307024 U



- REFERENCE**
- FIELD Boundaries
 - ROAD Boundaries
 - Walled or normal lines
 - Whitewash lines
 - Public
 - Private
 - Plot walls
 - Plot walls
 - Area: Whittled and red ink, case
 - Area: Whittled and white ink, case
 - Whittled and white
 - Plot
 - Survey and
 - Survey point
 - Line of entry point
 - Other boundary marker
 - Boundary marker
 - Whittled lines
 - Whittled lines
 - Survey and boundary



S. No.	Name of Details
74 & 150	Administrative Survey
84	Survey Station

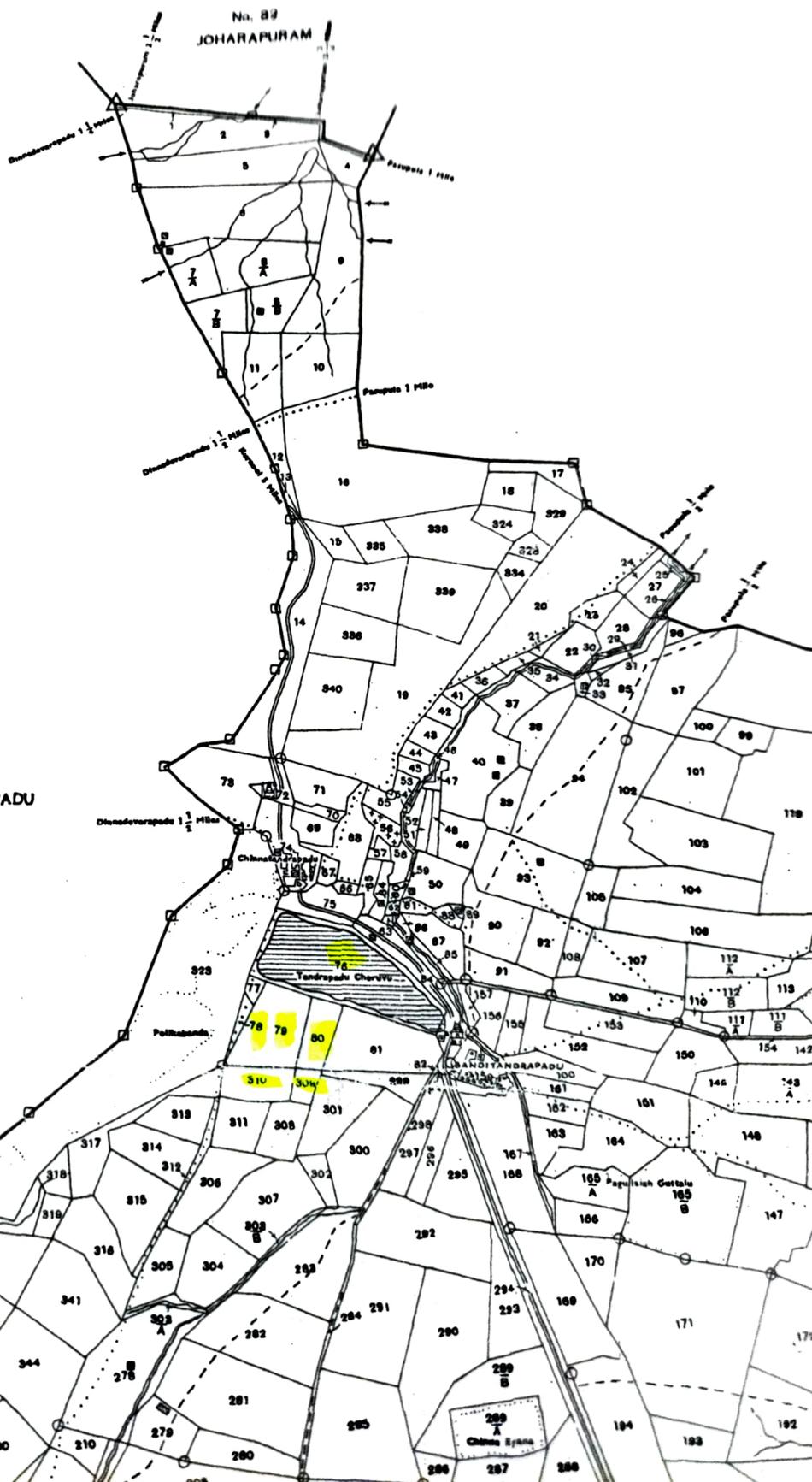
Re-oriented
1950
Page No. 41

Survey Office, Kurnool

No. 41
BANDITANDRAPADU
 KURNOOL TALUK
 KURNOOL DISTRICT
 Area by Traverse 2601.86 Acres
 Area by Fields 2708.46 Acres
 Scale 2 inches = 1 Mile
 1900



Note - Traced from the Lithographed Village Map of 1900 brought up to date by the Gen. Department and Printed.



15
**PROCEEDINGS OF THE COMPETENT AUTHORITY &
 REVENUE DIVISIONAL OFFICER, KURNOOL DIVISION, KURNOOL
 DISTRICT PRESENT: SR.I.C. Hari Prasad, M.A.,**

Rc.F.275/2023.

Dated: 6 .02.2023.

Sub: Land Conversion -Kurnool Division - Kurnool Rural Mandal - B.Thandrapadu Village, Certain applications for conversion of land from Agriculture to Non-Agriculture - Records verified for reasons - Proposal for rejection - Recommended for rejection - Orders -Issued.

Read: 1. Applications for conversion of land from Agriculture to Non-Agriculture of B.Thandrapadu Village of Kurnool Rural Mandal.
 2. Tahsildar, Kurnool Rural Mandal, Rc.B.43/2023 dated: 06.02.2023.

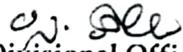
ORDER:

In the reference cited wherein vide 2nd cited, All the applications have been got verified with reference to land records. All the applications are found to be rejection able on the reasons noted below:

Sl. No.	Name of the Village	Application No	Name of the Applicant	Sy.No.	Extent	Reason for rejection
1	B.Thandrapadu	NLCR01200011472	Arveti Babaiah	81/1 301 299	0.33 0.89 0.20	The land is in Sub merged area of Gangamma Cheruvu and submerged with full of water during rainy season. Further a case is pending at National Green Tribunal for similar lands at Gangamma Cheruvu. Hence rejected.
2	B.Thandrapadu	NLCR012000112334	Arveti Babaiah	81/1	0.65	
3	B.Thandrapadu	NLCR012000125260	Arveti Babaiah	81/1	0.50	
4	B.Thandrapadu	NLCR012000112294	Sapuru Rajasekharappa	81/1 299	1.76 0.20	-do-
5	B.Thandrapadu	NLCR012000125243	Sapuru Rajasekharappa	81/1	0.49	
6	B.Thandrapadu	NLCR012200299256	Sapuru Rajasekharappa	301/3 301/4 301/5	0.30 0.75 1.10	
7	B.Thandrapadu	NLCR012300300222	Sapuru Rajasekharappa	308	0.87	-do-
8	B.Thandrapadu	NLCR012000112301	Dhulipalla Venkatarao	301 81/1 299	0.93 1.31 0.20	
9	B.Thandrapadu	NLCR012000125258	Dhulipalla Venkatarao	81/1	0.16	
10	B.Thandrapadu	NLCR012000112305	Dhulipalla Koti Swamy	299 81/1	1.20 0.98	-do-
11	B.Thandrapadu	NLCR012000125235	Dhulipalla Koti Swamy	81/1	0.50	
12	B.Thandrapadu	NLCR012000112331	Duddempudi Kiran Kumar	299 81/1	0.20 0.67	-do-
13	B.Thandrapadu	NLCR012000125250	Duddempudi Kiran Kumar	81/1	0.81	

14	B.Thandrapadu	NLCR012300300208	Duddempudi Charan Tej	308	0.87	-do-
15	B.Thandrapadu	NLCR012200299255	Dhullipalla Ashok Kumar	301/5	1.16	-do-
16	B.Thandrapadu	NLCR012300300220	Dhullipalla Ashok Kumar	308	0.87	-do-
17	B.Thandrapadu	NLCR012300300216	Dhullipalla Durga Bhavani	308	0.87	-do-
18	B.Thandrapadu	NLCR012300300221	Muppa Srinivasa Rao	301/3	0.70	-do-

In view of the above reasons the applications received for Conversion are hereby Rejected.


Revenue Divisional Officer,
Kurnool.



To
The Applicants
Copy to the Tahsildar, Kurnool Rural Mandal.

పల్లె పరిధియ సెటిల్మెంటు బండ్ల వివరము

సీరియల్ నెంబరు	పల్లె పరిధియ సెటిల్మెంటు పై సెటిల్మెంటు తొలగించు పై దిబ్బి పేరు వల్లం ఫోటో	పల్లె పరిధియ					పాత పంచాయతీ									
		ఫోటో నెంబరు	ఫోటో తీసుకున్న తేదీ (యేట తారీఖు)	ఫోటో తీసుకున్న వ్యక్తి పేరు	పాత పంచాయతీ పేరు	అకరాలు (అకరాలు)	పాత పంచాయతీ పేరు	అకరాలు (అకరాలు)	పాత పంచాయతీ పేరు	అకరాలు (అకరాలు)	పాత పంచాయతీ పేరు	అకరాలు (అకరాలు)	పాత పంచాయతీ పేరు	అకరాలు (అకరాలు)		
191	81/1	8-12		8-12	పల్లె	39.94	పల్లె					132	విశాఖ పబ్లిక్ వర్క్స్ అథారిటీ వైట్ ఫీల్డ్	విశాఖ పబ్లిక్ వర్క్స్ అథారిటీ వైట్ ఫీల్డ్	1.56	
												183	విశాఖ పబ్లిక్ వర్క్స్	విశాఖ పబ్లిక్ వర్క్స్	1.65	
												184	విశాఖ పబ్లిక్ వర్క్స్	విశాఖ పబ్లిక్ వర్క్స్	1.64	
												189	బి.ఎస్. పబ్లిక్ వర్క్స్	బి.ఎస్. పబ్లిక్ వర్క్స్	1.67	
												185	B.S విశాఖ పబ్లిక్ వర్క్స్	B.S విశాఖ పబ్లిక్ వర్క్స్	1.56	
192	81/2	0.92			పల్లె		పల్లె							N.H Road		
193	82	0.06	0.06		పల్లె		పల్లె							పల్లె		
194	83	0.05	0.05		పల్లె	0.07	పల్లె									
195	84	4.80			Bund		పల్లె					Bund	పల్లె			
196	85	1.22		1.22	పల్లె	15.08	పల్లె									
197	86/1	0.23		0.23	పల్లె	3.25	పల్లె					331	A వరల్డ్ వైడ్	A వరల్డ్ వైడ్	0.23	
198	86/2	0.18			పల్లె		పల్లె							N.H Road		
199	87	3.64		3.64	పల్లె	45.06	పల్లె					142	H కాలనీ	H కాలనీ	1.82	
												143	H కాలనీ	H కాలనీ	1.82	

వ్యక్త మరణము పేజీలోమొదటి అంశము										దరఖాస్తు వారి అనుభవము				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
వ్యక్త పేరు	వ్యక్త పేరు	వ్యక్త పేరు	వ్యక్త పేరు	వ్యక్త పేరు	వ్యక్త పేరు	వ్యక్త పేరు	వ్యక్త పేరు	వ్యక్త పేరు	వ్యక్త పేరు	అనుభవము	అనుభవము	అనుభవము	అనుభవము	అనుభవము
743	293/1	1.82		1.82	పట్టణ	8.00	పెట్టు			573	మాతంగంపల్లి	మాతంగంపల్లి	1.33	DNO 9913/10 E 11/11/08
744	293/2	3.60		3.60	పట్టణ	8.26	పెట్టు			253 457	P. త్రితాకెరెట్టి నాతుల నరసింహారెడ్డి	P. త్రితాకెరెట్టి నాతుల నరసింహారెడ్డి	0.66 2.74	
745	294	7.96	7.96	-	A.W (నక)							నకా పంపించారు		
746	295	5.48		5.48	పట్టణ	13.42	పెట్టు			421	గుంటూరు న్యాయాధికారి అధికారిల న్యాయాధికారి	గుంటూరు న్యాయాధికారి	5.48	RCB 159/04
747	296/1	2.31		2.31	పట్టణ	5.00	పెట్టు	ఖాళి		325	నయిమోజ్జీర్	నయిమోజ్జీర్	2.31	
748	296/2	0.77		0.77	పట్టణ	2.54	పెట్టు	ఖాళి		36	M. వెంకటాచారి	M. వెంకటాచారి	0.77	స్థూలం
749	297/1	3.50		3.50	పట్టణ	7.00	పెట్టు	ఖాళి		325 324	నయిమోజ్జీర్ మనోహర నరసింహారెడ్డి	నయిమోజ్జీర్ మనోహర నరసింహారెడ్డి	1.00 2.50	అక్రియం వారసత్వం
750	297/2	1.18		1.18	పట్టణ	4.44	పెట్టు			36	M. వెంకటాచారి	M. వెంకటాచారి	1.18	స్థూలం
751	298	1.10	1.10		ప్రభుత్వం (నక)							నకా పంపించారు		
752	299	2.38		2.38	పట్టణ	11.70	పెట్టు	ఖాళి		132 188	బసవారెడ్డి పులివీ B.S. మనోహర గిరియ్య	బసవారెడ్డి పులివీ B.S. మనోహర గిరియ్య	1.19 1.19	

వర్గ మరయ పటిల్మెంటు బుండ్లపట్టణ

19

హక్కుల రికార్డు

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
పట్టణ పేరు	వర్గ పేరు	వై. నెం.	అ. నెం.	కే. నెం.	అ. నెం.	కే. నెం.	అ. నెం.	కే. నెం.	అ. నెం.	అ. నెం.	కే. నెం.	అ. నెం.	కే. నెం.	అ. నెం.
182	74/1	0.90	0.10	0.80	పట్టణ	1.31	పెట్టణ			279	కాల్ల రోడ్డుమార్గం	కాల్ల రోడ్డుమార్గం	0.18	
183	74/2	3.60			పట్టణ						శ్రీమంతులం	శ్రీమంతులం		
184	75	3.75			పట్టణ							బిల్లు 250000		
185	76/1	17.35			పట్టణ	25.35	పెట్టణ			3	గ.పల్లెటూరు 5/0 గ.పల్లెటూరు 3/0	పెట్టణ	17.35	
186	76/2	2.90										N.H. Road		
187	77	0.53	0.53	-	పట్టణ	2.59	పెట్టణ			2	R.పల్లెటూరు	R.పల్లెటూరు	0.53	కే.నెం.
188	78	0.83	0.83	-	A.W	0.03	పెట్టణ					పెట్టణ		
189	79	7.32	7.32	-	పట్టణ	36.00	పెట్టణ			3	గ.పల్లెటూరు 5/0 గ.పల్లెటూరు 2/0	గ.పల్లెటూరు	7.32	కే.నెం.
190	80	3.45	3.45	-	పట్టణ	16.76	పెట్టణ			3	గ.పల్లెటూరు 5/0 గ.పల్లెటూరు 3/0	గ.పల్లెటూరు	3.45	

అదంగల్ / పహడి శివలి 1419

శాసన వారి అనుభవము

పక్క మరయు సేవలమెందు బందోబస్తు

సాక్షిం రికార్డు

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
వలస నెంబరు	పక్క మరయు పట్టికలకు నెంబరు మరయు శాసన వారి పక్క మరయు పట్టికలకు	పక్క మరయు	పక్క మరయు (శాసన వారి)	పక్క మరయు	పక్క మరయు / పక్క మరయు	(ఫీట్)	పక్క మరయు / పక్క మరయు / పక్క మరయు / పక్క మరయు	పక్క మరయు / పక్క మరయు / పక్క మరయు / పక్క మరయు	పక్క మరయు (అయిట్)	పక్క మరయు	పక్క మరయు / పక్క మరయు	పక్క మరయు	పక్క మరయు	పక్క మరయు
191	81/1	8.12		8.12	పట్టణ	39.94	పట్టణ			132	బహుళార్థి పుస్తకము	బహుళార్థి పుస్తకము	1.56	
										183	అక్షర పుస్తకము	అక్షర పుస్తకము	1.65	
										184	మొదటి పుస్తకము	మొదటి పుస్తకము	1.67	
										188	ఇతర పుస్తకము	ఇతర పుస్తకము	1.67	
										185	B.S. మరయు	B.S. మరయు	1.56	
192	81/2	0.92			పట్టణ		పట్టణ					N.H. Road		
193	82	0.06	0.06		పట్టణ						పట్టణ			
194	83	0.05	0.05											
195	84	4.80			Bund						Bund	పట్టణ		
196	85	1.22		1.22	పట్టణ	15.08	పట్టణ							
197	86/1	0.23		0.23	పట్టణ	3.25	పట్టణ			331	A. పట్టణ	A. పట్టణ	0.23	
198	86/2	0.18			పట్టణ		పట్టణ					N.H. Road		
199	87	3.64		3.64	పట్టణ	45.06	పట్టణ	బండ్		142	M. పట్టణ	M. పట్టణ	1.82	
										143	M. పట్టణ	M. పట్టణ	1.82	

B. లెక్క పేజీ 1419 F

అదనం / పహాళి

పాపాల రికార్డు

పల్లె మరణాల పేజీలపై అదనం బంధాలను

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
పాపాల పేజీ	పాపాల పేజీ నెంబరు	పాపాల పేజీ	పాపాల పేజీ నెంబరు	పాపాల పేజీ నెంబరు	పాపాల పేజీ నెంబరు / పేజీ నెంబరు	పాపాల పేజీ నెంబరు (కే)	పాపాల పేజీ నెంబరు / పేజీ నెంబరు / పేజీ నెంబరు / పేజీ నెంబరు	పాపాల పేజీ నెంబరు / పేజీ నెంబరు / పేజీ నెంబరు / పేజీ నెంబరు	పాపాల పేజీ నెంబరు / పేజీ నెంబరు / పేజీ నెంబరు / పేజీ నెంబరు	పాపాల పేజీ నెంబరు / పేజీ నెంబరు / పేజీ నెంబరు / పేజీ నెంబరు	పాపాల పేజీ నెంబరు	పాపాల పేజీ నెంబరు	పాపాల పేజీ నెంబరు	పాపాల పేజీ నెంబరు	పాపాల పేజీ నెంబరు
755	296/1	2.31		2.31	పెట్టు	5.00	పెట్టు			325	నారాయణ్	నారాయణ్	2.31		
756	296/2	0.77		0.77	పెట్టు	2.54	పెట్టు			36	M. వెంకటేశ్వర్లు	M. వెంకటేశ్వర్లు	0.77	పెట్టు	
757	297/1	3.51		3.50	పెట్టు	7.00	పెట్టు			325 324	నారాయణ్ మూలకర్తి నారాయణ్	నారాయణ్ మూలకర్తి నారాయణ్	1.00 2.50	పెట్టు	
758	297/2	1.18		1.18	పెట్టు	4.44	పెట్టు			36	M. వెంకటేశ్వర్లు	M. వెంకటేశ్వర్లు	1.18	పెట్టు	
759	298	1.10	1.10	-	పెట్టు										
760	299	2.38		2.38	పెట్టు	11.70	పెట్టు			132 189	B.S. మూలకర్తి	B.S. మూలకర్తి	1.19 1.19		
761	300/1A	0.40		0.40	పెట్టు	0.98	పెట్టు			277	కాల్ల శ్రీధర్	కాల్ల శ్రీధర్	0.40		
762	300/1B1	2.16		2.16	పెట్టు	2.77	పెట్టు	హాళి		279	కాల్ల శ్రీధర్	కాల్ల శ్రీధర్	2.10		
763	300/1B2	1.66		1.66	పెట్టు	3.00	పెట్టు	హాళి		277 317 318	కాల్ల శ్రీధర్ కాల్ల శ్రీధర్ కాల్ల శ్రీధర్	కాల్ల శ్రీధర్ కాల్ల శ్రీధర్ కాల్ల శ్రీధర్	0.66 0.50 0.50		
764	300/1B3	0.80		0.80	పెట్టు	1.00	పెట్టు	హాళి		276	కాల్ల శ్రీధర్	కాల్ల శ్రీధర్	0.80		

క్రమ లెక్క నెం. 3

ఫస్ట్ లిస్ట్ 1420

అడంగలు / పహణి

పాలము వారి అనుభవము

పట్టణ పరిషత్తు సెటిల్మెంటు పరిశోధన

పాకర్లు రికార్డు

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
వరుస నెం.	నల్ల, పురుషులు పట్టణములో సాగుడు పరిషత్తు పాలము లో సెటిల్మెంటు పట్టణములో	పాకర్ల పట్టికలు	సాగుడు పరిషత్తుగల పాకర్లు (సాగు అంకాలు)	పట్టణ పట్టికలు	భూము స్వీకారము పట్టణములో పట్టణము	అకరాలు (చ.గం)	భూము వివరణ: పట్టిక / పట్టణము పట్టిక / పట్టణ పట్టణము / పట్టణ పట్టణము	అకరము పరిషత్తు పట్టణము పట్టిక పట్టణము పట్టిక పట్టణము పట్టిక (పట్టణము పట్టిక)	పట్టణ పట్టణము పట్టణము (అకరము)	అకర నెంబరు	అకరము / పట్టణము పేరు	అకరము పేరు	అకరము పేరు అకరము పేరు పట్టికలు	అకరము పేరు
190	80	3.45	3.45	—	పట్టణ	16.76	పట్టణ			3	గ్ర. పుల్కాశి	గ్ర. పుల్కాశి	3.45	
198	81/1	8.12		8.12	పట్టణ	39.94	పట్టణ			132	బి.ఎ. కుంభావతి	బి.ఎ. కుంభావతి	1.56	
										183	విశ్వేశ్వర	విశ్వేశ్వర	1.65	
										184	మెడికల్ క్వార్టర్	మెడికల్ క్వార్టర్	1.67	
										188	కోల్డ్ క్వార్టర్	కోల్డ్ క్వార్టర్	1.67	
										185	బి.ఎ. న. రుక్మా	బి.ఎ. న. రుక్మా	1	
194	81/2	0.92	0.92	—	ప్రభుత్వం							N.H. Road		
198	82	6.06	0.06	—	ప్రభుత్వం							బొంబ		
196	83	0.05	0.05		పట్టణ	0.07	పట్టణ					కొంబి	0.05	

సర్కారు మరియు సెలక్షన్ కమిటీ అనుమతి

సర్కారు రికార్డు

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
వారు పేరు	సర్కారు మరియు సెలక్షన్ కమిటీ అనుమతి	సర్కారు రికార్డు	సర్కారు రికార్డు (కామిటీ కేసు)	సర్కారు రికార్డు (సెలక్షన్ కమిటీ కేసు)	సర్కారు రికార్డు (సర్కారు/సెలక్షన్ కమిటీ కేసు)	సెలక్షన్	సర్కారు రికార్డు / సెలక్షన్ కమిటీ కేసు / సర్కారు రికార్డు / సెలక్షన్ కమిటీ కేసు	సర్కారు రికార్డు / సెలక్షన్ కమిటీ కేసు / సర్కారు రికార్డు / సెలక్షన్ కమిటీ కేసు	సర్కారు రికార్డు / సెలక్షన్ కమిటీ కేసు (అనుమతి)	సర్కారు రికార్డు	సర్కారు రికార్డు / సెలక్షన్ కమిటీ కేసు				
718	299	2.38		2.38	పట్టణ	11.70	పెట్టు	సోని		122	B.S. మనోహర్ కృష్ణయ్య	B.S. మనోహర్ కృష్ణయ్య	1.19		
										132	B.S. సిద్దిఖాన్ సాకత్	B.S. సిద్దిఖాన్ సాకత్	1.19		
769	300/1A	0.40		0.40	పట్టణ	0.99	పెట్టు	సోని		277	నాల్ల శ్రీధర్ మూర్తి	నాల్ల శ్రీధర్ మూర్తి	0.40		
770	300/1B ₁	2.16		2.16	పట్టణ	2.77	పెట్టు	సోని		279	నాల్ల శ్రీకృష్ణమూర్తి	నాల్ల శ్రీకృష్ణమూర్తి	2.10		
771	300/1B ₂	1.66		1.66	పట్టణ	3.00	పెట్టు	సోని		277	నాల్ల శ్రీధర్ మూర్తి	నాల్ల శ్రీధర్ మూర్తి	0.66		
										317	శ్యాం సుందర్	శ్యాం సుందర్	0.50		
										318	శ్రీ శాంత	శ్రీ శాంత	0.50		
772	300/1B ₃	0.80		0.80	పట్టణ	1.00	పెట్టు	సోని		276	శ్రీ. కృష్ణాచార్యులు	శ్రీ. కృష్ణాచార్యులు	0.80		
										317	శ్యాం సుందర్	శ్యాం సుందర్	1.57		
3	300/2	3.14		3.14	పట్టణ	4.60	పెట్టు	సోని		318	శ్రీ శాంత	శ్రీ శాంత	1.57		

పశ్యే మరియు సెటిల్మెంట్లు అందజేయబడ్డాయి

పాకుల రికార్డు

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
పదం నెం.	పశ్యే మరియు సెటిల్మెంట్ల కొలను నెం.	పశ్యే మరియు సెటిల్మెంట్ల కొలను నెం.	పశ్యే మరియు సెటిల్మెంట్ల కొలను నెం.	పశ్యే మరియు సెటిల్మెంట్ల కొలను నెం.										
190	77	0.53	0.53	-	పట్టణం	2.59	పట్టణం			746 (2)	కొలను నెం. 746 పశ్యే మరియు సెటిల్మెంట్ల కొలను నెం. 746 90% సెటిల్మెంట్	కొలను నెం. 746 పశ్యే మరియు సెటిల్మెంట్ల కొలను నెం. 746	0.53 (0.53)	1579/2012 04-9-3-2012
191	78	0.83	0.83	-	పట్టణం					10059	కొలను నెం. 10059 పశ్యే మరియు సెటిల్మెంట్ల కొలను నెం. 10059	కొలను నెం. 10059 పశ్యే మరియు సెటిల్మెంట్ల కొలను నెం. 10059		
192	79	7.32	7.32	-	పట్టణం	36.00	పట్టణం			3	కొలను నెం. 3 పశ్యే మరియు సెటిల్మెంట్ల కొలను నెం. 3	కొలను నెం. 3 పశ్యే మరియు సెటిల్మెంట్ల కొలను నెం. 3	7.32	
193	80	3.45	3.45	-	పట్టణం	16.76	పట్టణం			3	కొలను నెం. 3 పశ్యే మరియు సెటిల్మెంట్ల కొలను నెం. 3	కొలను నెం. 3 పశ్యే మరియు సెటిల్మెంట్ల కొలను నెం. 3	3.45	
194	81/1	8.12	-	8.12	పట్టణం	39.94	పట్టణం			132	కొలను నెం. 132 పశ్యే మరియు సెటిల్మెంట్ల కొలను నెం. 132	కొలను నెం. 132 పశ్యే మరియు సెటిల్మెంట్ల కొలను నెం. 132	1.56	
										183	కొలను నెం. 183 పశ్యే మరియు సెటిల్మెంట్ల కొలను నెం. 183	కొలను నెం. 183 పశ్యే మరియు సెటిల్మెంట్ల కొలను నెం. 183	1.65	
										184	కొలను నెం. 184 పశ్యే మరియు సెటిల్మెంట్ల కొలను నెం. 184	కొలను నెం. 184 పశ్యే మరియు సెటిల్మెంట్ల కొలను నెం. 184	1.67	
										185	కొలను నెం. 185 పశ్యే మరియు సెటిల్మెంట్ల కొలను నెం. 185	కొలను నెం. 185 పశ్యే మరియు సెటిల్మెంట్ల కొలను నెం. 185	1.67	
										188	కొలను నెం. 188 పశ్యే మరియు సెటిల్మెంట్ల కొలను నెం. 188	కొలను నెం. 188 పశ్యే మరియు సెటిల్మెంట్ల కొలను నెం. 188	1.57	

గ్రామ లెక్క నెం. 3

421

అడంగలు / పహణి

పర్యవసానము సెటిల్మెంటు బంధించు

దాఖలు వారి అనుమతులు

1	2	3			6	7	8	9	10	11-15				
		3	4	5						11	12	13	14	15
814	296/2	0.77	—	0.77	పట్టణం	2.54	పెట్టు	బోరు	36	H. వెంకటేశ్వరారెడ్డి	H. వెంకటేశ్వరారెడ్డి	0.77	స్వంతం	
815	297/1	3.51	—	3.51	పట్టణం	7.00	పెట్టు	బోరు	324	మనోహరేశ్వరారెడ్డి S/o. S.R. వెంకటేశ్వర	మనోహరేశ్వరారెడ్డి	2.50	వారసులు	
									325	నయ్యారెడ్డి S/o. S.R. వెంకటేశ్వర	నయ్యారెడ్డి	1.00	ఇత్రం	
816	297/2	1.18	—	1.18	పట్టణం	4.44	పెట్టు	బోరు	36	H. వెంకటేశ్వరారెడ్డి	H. వెంకటేశ్వరారెడ్డి	1.18	స్వంతం	
817	298	1.10	1.10	—	వ్రేలు				1020	వై. వెంకటేశ్వర	వై. వెంకటేశ్వర			
818	299	2.38	—	2.38	పట్టణం	11.70	పెట్టు	బోరు	188	B.S. మనోహరేశ్వరారెడ్డి S/o. B.S. వెంకటేశ్వర	B.S. మనోహరేశ్వరారెడ్డి	1.19		
									132	B.S. వెంకటేశ్వరారెడ్డి S/o. B.S. వెంకటేశ్వర	B.S. వెంకటేశ్వరారెడ్డి	1.19		
819	300/1A	0.40	—	0.40	పట్టణం	0.98	పెట్టు	బోరు బావి	233	జి. వెంకటేశ్వర	జి. వెంకటేశ్వర	0.40		
									317	వెంకటేశ్వరారెడ్డి S/o. వై. వెంకటేశ్వర	వెంకటేశ్వరారెడ్డి	0.20	0.20	
									318	వెంకటేశ్వరారెడ్డి	వెంకటేశ్వరారెడ్డి	0.20	0.20	

2020

పర్ల మరయు సెటిల్మెంతు బంధావస్థ

పాస్యం రికార్డు

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
193	80	3.45	3.45	-	మట్ల	16.76	పెట్ట			3	9. పుల్లారెడ్డి 5/0 6. పుల్లారెడ్డి	పెరుస్య	3.45	
194	81	8.12	-	8.12	మట్ల	39.94	పెట్ట			132	B.S. మంకయ్య శివయ్య 5/0 B.S. శివయ్య	B.S. మంకయ్య శివయ్య	1.56	
										183	B.S. ఎస్వేకెస్ 5/0 4 కా	B.S. ఎస్వేకెస్	1.65	
										184	ఎస్వేకెస్ 5/0 మంకయ్య శివయ్య	ఎస్వేకెస్	1.67	
										185	షివయ్య 5/0 B.S. శివయ్య	షివయ్య	1.67	
										188	B.S. M. శివయ్య 5/0 B.S. శివయ్య	B.S. M. శివయ్య	1.57	
195	81	0.92	0.92	-	ప్రభువర్షం							NH-18 Road		
196	82	0.06	0.06	-	ప్రభువర్షం							బొంక		
197	83	0.05	-	0.05	మట్ల	0.07	పెట్ట					కలమింపల్లె	0.05	
198	84	4.80	4.80	-	ప్రభువర్షం							పెరుస్య		

ఫైనల్ 1422

అదనం / పహతి

పాపము వలన అనుభవము

పట్టిక పాపము పరిశోధించుట బంధనము

పాపము వివరము

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
సంఖ్య	పాపము పరిశోధించుట బంధనము పాపము పరిశోధించుట బంధనము పాపము పరిశోధించుట బంధనము	పాపము పరిశోధించుట బంధనము												
819	294	7.96	7.96	-	విద్యార్థి						మ. పాపము	ప. పాపము	7.96	
820	295	5.48	-	5.48	పాపము	1342	పాపము	250		421	పాపము	పాపము	5.48	
821	296/1	2.31	-	2.31	పాపము	5.00	పాపము	250		325	పాపము	పాపము	2.31	
822	296/2	0.77	-	0.77	పాపము	2.54	పాపము	250		36	పాపము	పాపము	0.77	పాపము
823	297/1	3.51	-	3.51	పాపము	7.00	పాపము	250		324 325	పాపము	పాపము	3.51	పాపము
824	297/2	1.18	-	1.18	పాపము	4.44	పాపము	250		36	పాపము	పాపము	1.18	పాపము
825	298	1.10	1.10	-	విద్యార్థి								1.10	
826	299	2.38	-	2.38	పాపము	11.70	పాపము	250		188 138	పాపము	పాపము	2.38	పాపము
827	300/A	0.40	-	0.40	పాపము	0.95	పాపము	250		317 318	పాపము	పాపము	0.40	పాపము
828	300/B	2.16	-	2.16	పాపము	2.77	పాపము	250		317 318	పాపము	పాపము	2.16	పాపము